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17 JUN 2019

The High Court of Kerala

Kochi: 682 031
Dated: 14.6.2019**Proceedings**

High Court establishment-Transfer and posting of Section Officers / Court Officers, High Court- orders issued.

Read: High Court proceedings No.A5- 91535/2017 dated 12.6.2019.

Order No. A5-31296/2018

I. Pursuant to the High Court proceedings read above, the following Section Officers / Court Officers are posted to the Sections mentioned against their names

Sl.No.	Name	Section
1	Smt.Sindhu D.	Finance Wing
2	Sri.Dinesh Kumar K.S.	Writ Appeal
3	Sri.Ullas S.	OP (N&P) Seats
4	Sri.P.Job	Court Officers' Section
5	Smt.Safeena R.	LAA
6	Smt.Nisha K.G.	PRO Section
7	Smt.Shimy Jose	B Section
8	Smt.Nidhi Thyagarajan	Court Officers' Section
9	Smt.Deepthy R.	Court Officers' Section

II. The undermentioned officers are transferred and posted to the Sections mentioned against their names:

Sl.No.	Name & Designation	From	To
10	Smt.Mini M.S. Section Officer (H.G)/ Court Officer (H.G)	IT Section	G(Accounts- III)
11	Smt.Priya S. Section Officer (H.G)/ Court Officer (H.G)	B Section	IT Section
12	Sri.Rajesh C.B. Section Officer/Court Officer	Court Officers' Section	ILR Section
13	Sri.Jithesh P. Section Officer/Court Officer	Court Officers' Section	Filing Data Entry
14	Sri.Prasanth Kumar P.V. Section Officer/Court Officer	Court Officers' Section	e-Courts Cell
15	Sri.John Varghese Section Officer/Court Officer	Court Officers' Section	Recruitment & Examination Cell

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Sl.No.	Name & Designation	From	To
16	Sri.Sajil Kumar P.M., Section Officer/Court Officer	e-Courts Cell	Registrars' Secretariat
17	Sri.Ranjith M.K. Section Officer/Court Officer	G (Accounts- III)	Registrars' Secretariat

Sl.Nos. 2 to 5, 8; 9 & 11 will be eligible for compensatory allowance @ Rs.1000/- per month for attending cause list work.

Sl.No. 13 will continue to be eligible for compensatory allowance @ Rs.1000/- per month for attending cause list work.

Sl.Nos. 10, 12, 14 & 15 will cease to be eligible for compensatory allowance for attending cause list work.

The above transfers / posting will come into force with immediate effect.

(By Order)

Ealias K. Abraham
Joint Registrar

To

- The persons concerned.
- The Accountant General (A&E) Kerala, Thiruvananthapuram(12 copies)
- The Joint Registrars concerned.
- The Deputy Registrars concerned.
- The Finance Officer, High Court.
- The Assistant Registrars concerned.
- The Section Heads concerned.
- The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court.
- The G(Accounts- I) Section, High Court
- The IT Section, High Court (For publishing in the High Court Website)
- The A7 Seat, High Court
- The Administrative Records Section, High Court
- The File/Stock File